

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.04.2021 (TUESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

### For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 11 of 2021 in Comp. App. (AT) (Ins) No. 599 of 2020	Ketan Anant Raj & Anr. Vs. Dhanshyam Kantilal Patel Liquidator of Krishnai Hospital Pvt. Ltd. & Ors.	Mohit D. Ram	Geeta Lundwani-R1 Pankaj Tipathi Janak Shah-R2 Vidhi Sharda
2.	Comp. App. (AT) (Ins) No. 539 of 2020	S.V. Sunil Kumar Chowdary Vs. Corporation Bank, Hyderabad	Sushant Mahajan	Ekta Chaudhury
3.	Comp. App. (AT) (Ins) No. 140 of 2021	Prakash Chandra Kapoor & Anr. Vs. Vijay Kumar Iyer Liquidator & Anr.  <b>With</b>	Meenakshi Rawat	Sumesh Dhawan-R1 Chetan Kapadia-R2
4.	Comp. App. (AT) (Ins) No. 165 of 2021	PGI GMBH Playglobal International Vs. Vijay Kumar V. Iyer Liquidator of Bharati Defence and Infrastructure Ltd. & Anr.  <b>With</b>	Swaroop George	Nakul Sachdeva-R1 Vatsala Kak
5.	Comp. App. (AT) (Ins) No. 243 of 2021	Bharatiya Kamgar Sena Workmen Union of BDIL Vs. Vijay Kumar Iyer, (Liquidator) & Anr.	Meenakshi Rawat	
6.	Comp. App. (AT) No. 17 of 2021	Precious Energy Services Ltd. Vs. The Regional Director North-Western Region Ministry of Corporate Affairs	Gaurav H Sethi	

**For Orders**

<b>7.</b>	Comp. App. (AT) (Ins) No. 1244 of 2019	Shalini Singhal & Ors. Vs. Rahul Singh & Ors.  <b>With</b>	Suruchi Aggarwal	Rudreshwar Singh-R3 Aditi Sinha-R1 & R2 Aditya Dewan Amit Singh
<b>8.</b>	Comp. App. (AT) (Ins) No. 1249 of 2019	Sanjeev Abrol Vs. Rahul Singh & Ors.	Rudreshwar Singh	Aditi Sinha-(R1 & R2) Snehit Choudhary

**For Admission (Fresh Cases)**

<b>9.</b>	Comp. App. (AT) (Ins) No. 300 of 2021	Ashwini Kumar Pandey Vs. Piyush Moona, Interim Resolution Professional, R.S.Seven Lifestyle Pvt. Ltd. & Anr.	Karan Valecha	CA Piyush Moona- R1 Sagar Bansal-R2
<b>10.</b>	Comp. App. (AT) (Ins) No. 324 of 2021	Manoj Kumar Srivastava & Anr. Vs. Anil Kumar Jain and Ors.	Milan Singh Negi	
<b>11.</b>	Comp. App. (AT) (Ins) No. 325 of 2021	Unigold System Vs. Fortune Spirit Ltd.	Rohit Sharma	
<b>12.</b>	Comp. App. (AT) (Ins) No. 326 of 2021	State Tax Office-1 Vs. Divyesh N Desai & Anr.	Maulik Nanavati	
<b>13.</b>	Comp. App. (AT) (Ins) No. 327 of 2021	Navneet Jain Vs. Manoj Sehgal, Resolution Professional of Sarbat Cotfab Pvt. Ltd. and Ors.	Harsh Garg	
<b>14.</b>	Comp. App. (AT) (Ins) No. 328 of 2021	The Deputy Commissioner Division – VII, Central GST, Ahmedabad South Vs. Kiran Shah, Resolution Professional Chartered Accountant	Nitya Sharma	
<b>15.</b>	Comp. App. (AT) (Ins) No. 329 of 2021	JMC Projects (India) Ltd. Vs. The Indure Pvt. Ltd.	Vikas Mishra	

<b>16.</b>	Comp. App. (AT) (Ins) No. 330 of 2021	Hindustan Prefab Ltd. Vs. Archon Powerinfra Pvt. Ltd.	Gaurav Gupta	
<b>17.</b>	Comp. App. (AT) (Ins) No. 331 of 2021	Vikek Raheja, Resolution Professional Vs. -----	Kanav Dev Sharma	

**For Admission (After Notice)**

<b>18.</b>	Comp. App (AT) (Ins) No. 850 of 2019	S.P. Coal Resources Pvt Ltd. Vs. Indus FILA Ltd & Ors.	Goutham Shivshankar	Yugank Goel-R2 Supriya Jain-RP
<b>19.</b>	Comp. App. (AT) (Ins) No. 786 of 2020	Anil Kumar Vs. Allahabad Bank & Ors.	Rajendra Beniwal	Pratiksha Sharma R1 Saurabh Kalia Sidharth Tandon, R- 2

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By the order of Hon'ble Officiating Chairperson  
-sd/-  
For Registrar